

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †2445**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)**

**CYBER SECURITY**

**†2445. SHRI RAMESH BIDHURI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the country is lagging behind in capacity building in cyber security sector and if so, the details thereof along with the steps taken by the Government in this regard;**

**(b) whether the Government proposes to formulate any new scheme to strengthen the cyber security system of the country and if so, the details of schemes implemented in this regard during last few years;**

**(c) whether the Government has signed any agreement with other institutes to strengthen the cyber security in the country and if so, the details thereof;**

**(d) whether the Government has signed MoUs with other countries to solve the problem;**

**(e) whether the Government has issued any guidelines for the institutions doing online payments; and**

**(f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): National Cyber Security Policy (2013), inter-alia, aims to build capacity to prevent and respond to cyber threats. Ministry of Electronics and Information Technology is implementing the Information Security**

**Education and Awareness (ISEA) Programme for capacity building in the areas of cyber security, training and skill development. Stakeholder Ministries/Departments are also working on capacity building in cyber security.**

**(b) & (c): Government has taken a number of legal, technical and administrative policy measures for addressing cyber security. This includes National Cyber Security policy (2013), enactment of Information Technology (IT) Act, 2000 and setting up of Indian Computer Emergency Response Team (CERT-In) and National Critical Information Infrastructure Protection Centre (NCIIPC) under the IT Act, 2000. Some specific measures taken by Government to strengthen cyber security system in the country during last few years are as under:**

**(i) National Cyber Security Coordinator (NCSC) under National Security Council Secretariat(NSCS) coordinates with different agencies at the national level for cyber security matters.**

**(ii) Government has established National Critical Information Infrastructure Protection Centre (NCIIPC) as per the provisions of Section 70A of the IT Act, 2000 for protection of Critical Information Infrastructure in the country.**

**(iii) Government has initiated setting up of National Cyber Coordination Centre (NCCC) to generate necessary situational awareness of existing and potential cyber security threats and enable timely information sharing for proactive, preventive and protective actions by individual entities.**

**(iv) Industry associations such as Data Security Council of India (DSCI), NASSCOM, Cyber Forensic Labs set up in certain States, have taken up tasks of awareness creation and training programmes on Cyber Crime investigation. Academia like National Law School, Bangalore and NALSAR University of Law, Hyderabad are also engaged in conducting several awareness and training programmes on Cyber Laws and Cyber Crimes for judicial officers.**

**(v) Government has formulated Cyber Crisis Management Plan for countering cyber attacks for implementation by all Ministries/ Departments of Central Government, State Governments and their organizations and critical sectors.**

**(vi) Government has launched the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre).**

**(d): Government has signed agreement on bilateral cyber cooperation with the USA, Russia, Germany, etc. with emphasis on capacity building, cooperation in the area of cyber security. Further, Indian Computer Emergency Response Team (CERT-In) has entered into Memorandum of Understanding (MoU) with 11 of its overseas counterpart agencies/Computer Emergency Response Teams (CERTs) for information exchange and collaboration for cyber security incident response.**

**(e) & (f): Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats/vulnerabilities along with countermeasures to create awareness among stakeholders to take appropriate measures to ensure safe usage of digital technologies. CERT-In has issued 27 advisories regarding secured digital payments for users and institutions. In addition, Reserve Bank of India (RBI) has issued comprehensive guidelines on Cyber Security Framework in Banks and advisories to all Prepaid Payment Instrument Issuers, System Providers, System Participants regarding Security and Risk Mitigation measures.**